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United Kingdom launches cross-government taskforce on the ‘Panama Papers’

The Prime Minister, David Cameron, on 10th April 2016 has announced a new taskforce to deal with the so-called Panama Papers.

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Companies in United Kingdom to be liable for employees who facilitate tax cheating

The United Kingdom will bring forward plans to introduce a criminal offence for corporations who fail to stop their staff facilitating tax evasion, the Prime Minister of United Kingdom on 11th April 2016 announced in a statement to the Commons, ahead of next month’s summit to tackle corruption in all its forms.

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